

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BHADRAK.

No 675 / Date 05.03.2021

From

Shri S.K. Ratha,  
District & Sessions Judge, Bhadrak.

To

The Registrar ( Inspection),  
High Court of Orissa, Cuttack

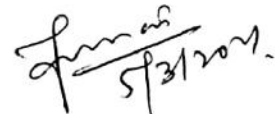
Sub:-

COURT WISE PROFORMA FOR MONTHLY SUPREME COURT SERVER DATA.

Sir,

With reference to Hon'ble Court's Letter Nos.7307(54) dtd.26.07.2017 on the subject noted above, this is to furnish herewith the information relating to total institution, disposal and pendency including year old break up of cases (5 to 10 years and over 10 years Disposal and Pendency figure separately) along with UTP figure Court wise relating to the Judgeship of Bhadrak for the month of February, 2021 as per the prescribed Proforma in separate sheets, for favour of kind information of the Hon'ble Court.

Yours faithfully,



DISTRICT & SESSIONS JUDGE, BHADRAK .

Encl. As above  
= 6 Sheets.

PROFORMA-I																		
Monthly Institution, Disposal and Pendency during the month of February, 2021.																		
Name of the Court.	Opening Balance at beginning of the month.			Institution during the month.			Disposal during the month.			Closing balance at the end of the month.			Disposal of cases which are more than Five years Old.			Pendency of cases which are more than Five Years old at the end of the month.		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
Shri Shishir Kumar Ratha, District & Sessions Judge, Bhadrak.	2501	1596	4097	36	133	169	12	57	69	2544	1604	4148	2	0	2	822	325	1147
Smt. Pranati Saha, Addl. Dist. & Sessions Judge, Bhadrak.	966	1341	2307	2	7	9	3	65	68	965	1339	2304	3	3	6	856	462	1318
Shri Debadatta Pattanaik, CJM, Bhadrak.	0	324	324	0	0	0	0	6	6	0	328	328	0	2	2	0	118	118
Shri Abakash Choudhury, Registrar, Civil Courts-cum-ASJ(Spl. Track) -cum- PMJJB, Bhadrak.	0	198	198	0	1	1	0	3	3	0	196	196	0	0	0	0	6	6
Shri Himanshu Sekhar Biswal, Civil Judge (Sr. Divn.), Bhadrak.	10409	0	10409	141	0	141	30	0	30	10453	0	10453	1	0	1	4668	0	4668
Ms. A. Sarangi, Addl. Civil Judge (Sr. Divn.), Bhadrak.	754	0	754	4	0	4	2	0	2	804	0	804	2	0	2	587	0	587
Shri Abinash Chinara, Civil Judge (Jr. Divn.), Bhadrak.	5373	0	5373	98	0	98	23	0	23	5448	0	5448	0	0	0	2671	0	2671
Ms. A. Mohanty, S.D.J.M., Bhadrak.	0	25820	25820	0	633	633	0	81	81	0	26331	26331	0	31	31	0	7386	7386
Ms. Rashmi Narayani Mishra, JMFC, Bhadrak.	0	922	922	0	0	0	0	7	7	0	924	924	0	6	6	0	725	725
Ms. Narmada Kar, JMFC, Bhadrak.	0	928	928	0	0	0	0	6	6	0	934	934	0	4	4	0	736	736
Ms. Lipsa Rout, JMFC, Bhadrak.	0	943	943	0	0	0	0	9	9	0	939	939	0	8	8	0	767	767
Ms. Sasmita Sahoo, JMFC, Bhadrak.	0	908	908	0	0	0	0	12	12	0	904	904	0	7	7	0	772	772
Ms. Ritika Jena, JMFC, Bhadrak.	0	187	187	0	0	0	0	2	2	0	191	191	0	2	2	0	170	170
Shri Santanu Kumar Dash, CJ(SD)-cum-ASJ, Basudevpur.	1437	92	1529	12	15	27	7	25	32	1372	77	1449	0	0	0	373	20	393
Ms. Auroolipa Parija, CJ(JD)-cum-JMFC, Basudevpur	3052	8894	11946	36	113	149	8	14	22	3080	8993	12073	0	6	6	1624	4020	5644
Shri Amit Ku. Behera, JMFC, Basudevpur	0	519	519	0	0	0	0	5	5	0	514	514	0	5	5	0	482	482
Ms. Pravati Rana, CJ(JD)-cum-JMFC, Chandabali.	1894	6846	8740	14	89	103	4	15	19	1904	6920	8824	0	6	6	1013	2862	3875
Ms. Bishnupriya Samantray, CJ(JD)-cum-JMFC, Dhamnagar	1094	5392	6486	4	58	62	5	34	39	1093	5383	6476	1	9	10	631	2180	2811
TOTAL:	27480	54910	82390	347	1049	1396	94	341	435	27663	55577	83240	9	89	98	13245	21031	34276

District & Sessions Judge, Bhadrak 3/2/21

A: On physical verification 70 nos. of Civil cases decreases in the court of Sr. Civil Judge, Basudevpur.  
 B: On physical verification 7 nos. of Criminal cases decreases in the court of Sr. Civil Judge, Basudevpur & 34 no. of criminal cases decreases in the court of CJ(JD)-cum-JMFC, Dhamnagar.

PROFORMA-II

DISPOSAL & PENDENCY OF YEAR OLD CASES FOR THE MONTH OF FEBRUARY, 2021.

Disposal of year old cases.

Name of the Court.	CIVIL			CASE No. of such cases.	CRIMINAL			CASE No. of such cases.	TOTAL (CIVIL + CRIMINAL)		
	5 to 10 yrs. (a)	Over 10 yrs (b)	Total c= (a)+(b)		5 to 10 yrs. (d)	Over 10 yrs (e)	Total f= (d)+(e)		5 to 10 yrs. x=(a+d)	Over 10 yrs y=(b+e)	Total z= (x+y)
Shri Shishir Kumar Ratha, District & Sessions Judge, Bhadrak.	2	0	2	RFA 32/2007 FAO 26/2015	0	0	0	-	2	0	2
Smt. Pranati Saha, Addl. District & Sessions Judge, Bhadrak.	1	2	3	RFA 19/2007 FAO 40/2001 FAO 47/2014	3	0	3	Spl. POC SO 8/2015 Crl. Appeal 50/2012 Crl. Appeal 50/2014	4	2	6
Shri Debadatta Pattanaik, CJM, Bhadrak.	0	0	0	-	2	0	2	ST 68/200 of 2014 ST 26/152 of 18/15	2	0	2
Shri Abakash Choudhury, Registrar, Civil Courts-cum-ASJ(Spl. Track) -cum-PMUJB, Bhadrak.	0	0	0	-	0	0	0	-	0	0	0
Shri Himanshu Sekhar Biswal, Civil Judge (Sr. Divn.), Bhadrak.	1	0	1	C.S. 456/15	0	0	0	-	1	0	1
Ms. A. Sarangi, Addl. Civil Judge (Sr. Divn.), Bhadrak.	2	0	2	CS 368/15 CS 432/15	0	0	0	-	2	0	2
Shri Abinash Chinara, Civil Judge (Jr. Divn.), Bhadrak.	0	0	0	0	0	0	0	-	0	0	0

Name of the Court.	CIVIL				CRIMINAL				TOTAL (CIVIL + CRIMINAL)		
	5 to 10 yrs. (a)	Over 10 yrs (b)	Total c= (a)+(b)	CASE No. of such cases.	5 to 10 yrs. (d)	Over 10 yrs (e)	Total f= (d)+(e)	CASE No. of such cases.	5 to 10 yrs. x=(a+d)	Over 10 yrs y=(b+e)	Total z= (x+y)
Ms. A. Mohanty, S.D.J.M., Bhadrak.	0	0	0	-	21	10	31	2(a)CC 133/12, GR 1951/15, 2(a)CC 21/12, 2(a)CC 39/15, 2(a)CC 141/14, GR 94/15, 2(a)CC 73/14, 2(a)CC 162/14, 2(a)CC 38/15, 2(a)CC 19/15, 2(a)CC 166/13, GR 1532/12, GR 1065/12, GR 1926/14, GR 1951(A)/15, GR 124/14, GR 646/15, 2(a)CC 211/12, GR 1193/14, Fine M.C. 814/12, ICC 806/15, GR 1046/09, 2(a)CC 106/09, GR 1226/98, GR 930/02, GR 54/04, GR 54/09, 2(a)CC 353/01, GR 148/04, GR 280/94, GR 67/93	21	10	31
Ms. Rashmi Narayani Mishra, JMFC, Bhadrak.	0	0	0	-	1	4	5	GR 93/15, GR 1728/07, GR 422/89, 2(c)CC 19/82, GR <del>205/80</del> , 2(c)CC 139/89	1	5	0
Ms. Narmada Kar, JMFC, Bhadrak.	0	0	0	-	1	3	4	GR 1380/14 GR 234/94 GR 570/92 CT 1255/10	1	3	4
Ms. Lipsa Rout, JMFC, Bhadrak.	0	0	0	-	5	3	8	GR 2263/15, GR 1376/13, GR 2050/13, GR 1798/13, GR 2049/13, GR 666/10, GR 574/90, GR 295/80	5	3	8
Ms. Sasmita Sahoo, JMFC, Bhadrak.	0	0	0	-	4	3	7	GR 1024/13, CT 107/11, GR 1217/12, GR 1900/13, GR 1392/2005, GR 46/2006, GR 1950/2008	4	3	7

Name of the Court.	CIVIL				CRIMINAL				TOTAL (CIVIL + CRIMINAL)		
	5 to 10 yrs. (a)	Over 10 yrs (b)	Total c= (a)+(b)	CASE No. of such cases.	5 to 10 yrs. (d)	Over 10 yrs (e)	Total f= (d)+(e)	CASE No. of such cases.	5 to 10 yrs. x=(a+d)	Over 10 yrs y=(b+e)	Total z= (x+y)
Ms. Ritika Jena, JMSC, Bhadrak.	0	0	0	-	2	0	2	GR 394/14, GR 393/14	2	0	2
Shri Santanu Kumar Dash, CJ(SD)-cum-ASJ, Basudevapur.	0	0	0	0	0	0	0	-	0	0	0
Ms. Aurolipa Parija, CJ(JD)-cum-JMFC, Basudevapur.	0	0	0	-	1	5	6	GR 289/05, GR 110/05, U.I. 179/02, G.R. 768/98, ICC 113/12, GR 334/08	1	5	6
Shri Amit Ku. Behera, JMFC, Basudevapur.	0	0	0	0	1	4	5	GR 293/11, GR 32/06, GR 13/09, GR 39/10, GR 57/04	1	4	5
Ms. Pravati Rana, CJ(JD)-cum-JMFC, Chandabali.	0	0	0	0	4	2	6	GR 342/2015 GR 512/2015 ICC 3/2013 GR 29/2012 GR 1386/07 GR 203/1995	4	2	6
Ms. Bishnupriya Samantray, CJ(JD)-cum-JMFC, Dhamnagar	0	1	1	CS 57/90	4	5	9	GR 145/14, GR 911/05, GR 977/97, GR 1081/01, GR 1192/11, GR 888/09, GR 675/2000, GR 396/14, GR 213/15	4	6	10
<b>Total</b>	<b>6</b>	<b>3</b>	<b>9</b>	<b>-</b>	<b>49</b>	<b>29</b>	<b>88</b>	<b>-</b>	<b>55</b>	<b>48</b>	<b>103</b>

  
 District & Sessions Judge, Bhadrak.

**Pendency of year old Cases.**

Name of the Court.	CIVIL			CRIMINAL			TOTAL(CIVIL + CRIMINAL)		
	5 to 10 yrs. (a)	Over 10 yrs (b)	Total c= (a)+(b)	5 to 10 yrs. (d)	Over 10 yrs (e)	Total f= (d)+(e)	5 to 10 yrs. x=(a+d)	Over 10 yrs y=(b+e)	Total z= (x+y)
Shri Shishir Kumar Ratha, District & Sessions Judge, Bhadrak.	741	81	822	266	59	325	1007	140	1147
Smt. Pranati Saha, Addl. District & Sessions Judge, Bhadrak.	381	475	856	343	119	462	724	594	1318
Shri Debadatta Pattanaik, CJM, Bhadrak.	0	0	0	86	32	118	86	32	118
Shri Abakash Choudhury, Registrar, Civil Courts-cum-ASJ(Spl. Track) -cum- PMJJB, Bhadrak.	0	0	0	5	1	6	5	1	6
Shri Himanshu Sekhar Biswal, Civil Judge (Sr. Divn.), Bhadrak.	3416	1252	4668	0	0	0	3416	1252	4668
Smt. A. Sarangi, Addl. Civil Judge (Sr. Divn.), Bhadrak.	411	176	587	0	0	0	411	176	587
Shri Abinash Chinara, Civil Judge (Jr. Divn.), Bhadrak.	1586	1085	2671	0	0	0	1586	1085	2671
Ms. A. Mohanty, S.D.J.M., Bhadrak.	0	0	0	5038	2348	7386	5038	2348	7386
Ms. Rashmi Narayani Mishra, JMFC, Bhadrak.	0	0	0	368	357	725	368	357	725
Ms. Narmada Kar, JMFC, Bhadrak.	0	0	0	393	343	736	393	343	736
Ms. Lipsa Rout, JMFC, Bhadrak.	0	0	0	410	359	769	410	359	769
Ms. Sasmita Sahoo, JMFC, Bhadrak.	0	0	0	434	338	772	434	338	772
Ms. Ritika Jena, JMFC, Bhadrak.	0	0	0	93	77	170	93	77	170
Shri Santanu Kumar Dash, CJ(SD)-cum-ASJ, Basudevpur.	266	107	373	16	4	20	282	111	393
Ms. Aurolipa Parija, CJ(JD)-cum-JMFC, Basudevpur	1029	595	1624	2823	1197	4020	3852	1792	5644
Shri Amit Ku. Behera, JMFC, Basudevpur.	0	0	0	157	325	482	157	325	482
Ms. Pravati Rana, CJ(JD)-cum-JMFC, Chandabali.	704	309	1013	1880	982	2862	2584	1291	3875
Ms. Bishnupriya Samantray, CJ(JD)-cum-JMFC, Dhamnagar	360	271	631	1557	623	2180	1917	894	2811
<b>Total :</b>	<b>8894</b>	<b>4351</b>	<b>13245</b>	<b>13869</b>	<b>7163</b>	<b>21032</b>	<b>22763</b>	<b>11515</b>	<b>34278</b>

  
 District & Sessions Judge, Bhadrak.

**PROFORMA-III**

FIGURES RELATING TO U.T.P. FOR THE MONTH OF February, 2021.

Sl. No.	Particulars	
1	Total No. of Cases pertaining to U.T.P. at the beginning of the Month.	379
2	No. of cases instituted during the Month.	165
3	No. of Cases Disposed of during the Month.	212
4	No. of Cases pertaining to U.T.P. Pending at the end of the Month.	332
5	No. of Cases pertaining to U.T.P. Pending for more than 5 years at the end of the Month.	2
6	No. of U.T.P. where detention period is more than 5 years at the end of the Month.	2

**Details of U.T.P. where DETENTION PERIOD IS MORE THAN 5 YEARS.**

Sl. No.	Name of the Court.	Case No. with Offence involved.	Name of U.T.P.	Detention period of such U.T.P.	Reasons for Detention.
1	District & Sessions Judge, Bhadrak.	S.T. 250/2015 U/s.302/34 IPC	Tukuna Jena	05 years 05 months 4 days.	This is a split up case (arising out of origina G.R. 1020/2000) which was committed to this Court on 29.5.2015. Charge was framed on 4.7.2017. Seven witnesses have already been examined out of 27 Charge sheeted witnesses. Two witnesses are dead. Now the case is posted to 15.03.2021 for examination of remaining C.S. witnesses including I.O. Delay is due to pandemic Covid-2019 as ld. counsels are not cooperating for examination of witnesses.
2	Addl. District & Sessions Judge, Bhadrak.	ST 7/97/101/2016 U/ss.498A/302 /436/34 IPC	Purna Ch. Behera.	03.11.2015 (5 years 2 months)	This case was instituted on 28.03.2016 and received on transfer from District and Sessions Judge, Bhadrak on 12.07.2016. Out of 22 C.S. witnessses, 8 P.Ws. Have been examined. Rest witnesses are not examined due to outbreak of Covid-19. Summons were issued to the rest witnesses fixing 10.3.2021 for hearing.

  
 District and Sessions Judge, Bhadrak.